



## Progress on rights depends on guarding free ideas: Naidu

EXPRESS NEWS SERVICE

NEW DELHI, OCTOBER 1

VICE-PRESIDENT M Venkaiah Naidu on Monday said "progress on human rights" in India will largely depend on how the country takes steps to protect "free exchange of ideas and dissent".

Addressing the International Human Rights Conclave, Naidu said, "Progress on human rights in India and on the larger global scale will depend on the steps we take to ensure justice and accountability for all citizens, protect vulnerable communities, protect the free exchange of ideas and dissent, increase accountability among public servants, private sector as well as police and other security forces."

He said that "human rights activists" groups "seem to think differently" and maintain "a stoic silence" when "innocents are killed by left-wing extremists".

"...I would like to point out that human rights are equal for all, irrespective of caste, creed and gender. Unfortunately, some human rights activists or groups seem to think differently. While they raise a hue and cry whenever there is an incident involving the police or security forces, a stoic silence is maintained when innocents are killed by left wing extremists or terror-

ists," he said.

"Legislation alone does not guarantee human rights — for every piece of progressive legislation, there is still the struggle against the tardy implementation of these laws. These gaps in existence and implementation of legislation are further exacerbated by other important, structural causes which impede the effective realisation of human rights, including poverty, corruption, terrorism, climate change, challenges of universal healthcare and education, and changing demographic realities of our times," he said.

Naidu pointed out that "there are several human rights challenges that continue to confront us as a global society". "I am sure you would all agree that despite formidable human rights protection frameworks — nationally, regionally, and internationally, and the significant strides that have been made since the setting up of the United Nations, there are several human rights challenges that continue to confront us as a global society. Questions continue to arise with regard to the gaps in actual implementation of the various international and domestic treaties, legislations and declarations in effectively realising human rights standards on ground," he said.



## **आतंकवाद से निपटने की ठोस कार्ययोजना बनाए यूएन : वेंकैया**

नई दिल्ली, प्रेटर/आइएनएस : उपराष्ट्रपति एम. वेंकैया नायडू ने सोमवार को आतंकवाद के खिलाफ पूरी दुनिया से एकजुट होने का आह्वान किया। उन्होंने संयुक्त राष्ट्र (यूएन) से आतंकवाद के प्रायोजकों, वित्तीय मददगारों और अन्य तरह से सहायता प्रदान करने वालों से निपटने के लिए मजबूत और ठोस कार्ययोजना बनाने का अनुरोध किया।

राष्ट्रीय मानवाधिकार संगठन द्वारा अपने रजत जयंती समारोहों के तहत आयोजित अंतरराष्ट्रीय मानवाधिकार सम्मेलन में उपराष्ट्रपति ने पाकिस्तान का नाम लिए बिना कहा कि भारत का एक पड़ोसी देश शांति की बात करता है, लेकिन आतंकवाद को 'बढ़ावा और सहायता' भी पहुंचाता है।



# सामाजिक तनाव बढ़ाने वाली असहमति मंजूर नहीं

नई दिल्ली, (भाषा): उपराष्ट्रपति एम. वेंकैया नायडू ने वैचारिक असहमति के नाम पर आतंकवाद और कट्टरता के सहारे सामाजिक तनाव फैलाने की बढ़ती प्रवृत्ति पर चिंता व्यक्त करते हुए कहा है कि 'विघटनकारी असहमति' किसी भी सभ्य समाज में स्वीकार्य नहीं हो सकती। नायडू ने सोमवार को राष्ट्रीय मानवाधिकार आयोग द्वारा आयोजित अंतरराष्ट्रीय मानवाधिकार सम्मेलन में अपने संबोधन में कहा "असहमति के लोकतांत्रिक अधिकार को ढाल बनाकर आतंकवाद और कट्टरता को बढ़ावा देने वाली ताकतें वैश्व शांति के लिए खतरा बन गई हैं। शांति की पहल करने वाले भारत सहित अन्य देश इस खतरे से जूझ रहे हैं। इसलिए समय आ गया है जब विश्व समुदाय इस मुद्दे पर एकजुट होकर गम्भीरता से सोचे।" नायडू ने कहा कि आयोग की स्थापना की रजत जयंती के अवसर पर आयोजित यह सम्मेलन इस दिशा में विचार मंथन का महत्वपूर्ण माध्यम बन सकता है। उन्होंने सम्मेलन में हिस्सा ले रहे, विभिन्न देशों के कानूनविदों और सामाजिक कार्यकर्ताओं से इस समस्या के समाधान की ठोस कार्ययोजना पर मंथन करने



नई दिल्ली में राष्ट्रीय स्वच्छता सम्मेलन के समापन कार्यक्रम में भाग लेते उपराष्ट्रपति एम. वेंकैया नायडू, उत्तर प्रदेश के मुख्यमंत्री योगी आदित्यनाथ, जल संसाधन मंत्री उमाभारती। (छाया : प्रेटर)

का आह्वान किया। नायडू ने कहा कि सभी के सुख और कल्याण का दुनिया को संदेश देने वाले देश भारत ने मानवाधिकारों की पेरिस उद्घोषणा 1992 के अनुरूप महिलाओं, बच्चों, बुजुर्गों, उपेक्षित और अल्पसंख्यकों सहित समाज के सभी वर्गों के नागरिक अधिकारों के

संरक्षण हेतु सार्थक प्रयास किए हैं। इनकी आज साफ झलक पंचायती स्तर पर महिला आरक्षण और विधायिकाओं में हर वर्ग के उचित प्रतिनिधित्व के रूप में दिखती है। हालाँकि उपराष्ट्रपति ने मानवाधिकारों की बहाली प्रक्रिया में सम्यक निगरानी और संतुलन की जरूरत पर

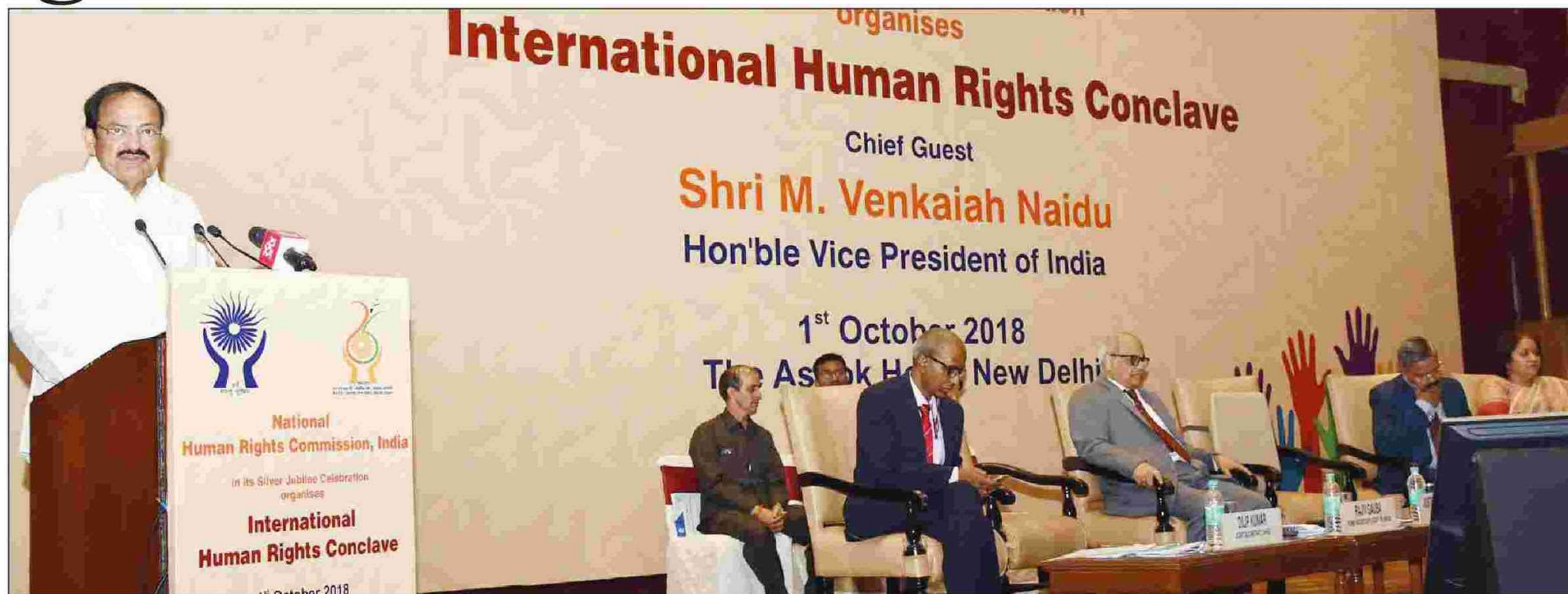
बल देते हुए कहा कि आतंकवाद और कट्टरपंथी हिंसा प्रभावित सीमावर्ती एवं अन्य राज्यों में मानवाधिकारों के दुरुपयोग पर निगरानी जरूरी है। नायडू ने कहा "कुछ लोगों को लगता है कि वैचारिक असहमति के नाम पर निर्दोष लोगों को मारने और सार्वजनिक सम्पत्ति को नष्ट करने का उन्हें अधिकार है। लोकतंत्र में विरोधी मत होना जरूरी है लेकिन इसके नाम पर किसी को मारने का हक किसी को नहीं होता।" इस अवसर पर आयोग के अध्यक्ष न्यायमूर्ति एच.एल. दत्त ने कहा कि मानवाधिकार संरक्षण के मामले में भारत के बेहतर प्रदर्शन से दुनिया वाकिफ़ है।

उन्होंने कहा कि आयोग मानवाधिकार हनन की 98 प्रतिशत शिकायतों का निपटारा करने में सक्षम है और इसमें सरकारों एवं प्रशासन द्वारा आयोग के दिशानिर्देशों का उचित पालन करने की अहम भूमिका है। इससे पहले केंद्रीय गृह सचिव राजीव गौबा ने भी मानवाधिकारों के तार्किक अनुपालन की जरूरत पर बल देते हुए कहा कि इसके दुरुपयोग को रोकना एक चुनौती है और सरकार इस दिशा में उचित कदम उठा रही है।





# Dissent is welcome, but disintegration is not: Venkaiah Naidu



**New Delhi,** The Vice President of India, M. Venkaiah Naidu has said that India has been unequivocal in its commitment to the preservation and protection of human rights globally as well as within the country. He was addressing the gathering after inaugurating the National Human Rights Conclave being organized as a part of the Silver Jubilee Celebrations of the National Human Rights Commission. The Chairperson, National Human Rights Commission, Justice H.L. Dattu and other dignitaries were present on the occasion. The Vice President reaffirmed that human rights were the most natural rights, inherent to all human beings without discrimination. He also tasked the state with the primary responsibility of upholding, respecting, protecting and fulfilling these inalienable rights and he applauded India's robust human rights protection framework comprising of a fiercely independent and fair judiciary, media,

civil society and a number of proactive and independent human right bodies, such as the National Human Rights Commission. India is also a signatory to several of the core UN Human Rights and International Labour Organization's conventions, he added. The Vice President appreciated the good work done by NHRC as a diligent watchdog of human rights protection and said that the massive rise in the number of complaints received by the NHRC from 496 in 1993 to 79,612 cases in 2018 were a testament to the faith that the people of India placed on the NHRC. He lauded the efforts of NHRC towards eradication of the abhorrent practices of bonded labor child labor and manual scavenging. The Vice President insisted that special focus should be placed on protecting the rights of the vulnerable sections of the society, especially women and children. He reserved a few proud words to speak of India's strong track record of affirmative action,

especially women's reservation in Local Self governing bodies. He said that the contribution of women, who are 'Shaktiswarupinis', was indispensable to nation building and added that the principle of gender equality was enshrined in the constitution. He placed the onus on parents and teachers to inculcate the principles of gender equality in children. He declared that no civilized society would tolerate or accept any form of violence or discrimination against women and children. The Vice President highlighted several challenges that lay in the path towards securing human rights. He observed that Indian democracy allows space for everyone to express their opinions. He welcomed 'dissent' but warned that 'disintegration' would not be tolerated. The Vice President argued that human rights did not confer unfettered liberty to anyone to speak against the state or nation and added that human rights are best upheld if they are in harmony with the inter-

ests of the nation and fellow citizens. He lamented that the misuse of provisions of the human rights emerged as recent phenomenon. He observed that Human Rights are for everyone, in equal measure and therefore the rights of one person could not transgress the rights of another. In this context, he condemned acts of terrorism and said that India had lost several of its luminary leaders including Shri Rajiv Gandhi, Smt. Indira Gandhi and a number of MLAs and MPs to mindless acts of terror. He extended a warm welcome to delegates from all over the world and told them that their presence in the Conclave reflected the deep concerns they had for the protection of human rights in their countries. He expressed hope that the conclave would act as a platform for dwelling upon diverse challenges to protection of human rights. He hoped that we would soon be able to ensure that the dignity and rights of all people, without exception are protected and a respect for human life and natural environment is fostered.



# VP urges UN to act against cross-border terrorism

Naidu makes veiled reference to Pakistan, asserts terror and talks can't go together

**DNA Correspondent**

correspondent@dnaindia.net

**New Delhi:** Vice-president Venkaiah Naidu on Monday urged the United Nations (UN) to take measures against cross-border terrorism, making a veiled mention of Pakistan.

"It is time for the global community and the UN to come together at the earliest and take united action against terror. This is the need of the hour. We have terror here; on one hand, one of our neighbours is aiding, abetting, funding and training terrorists and on the other hand, talking about peace. Terror and talks cannot go together," said Naidu. He was speaking at the silver jubilee celebrations of the National Human Rights Commission.



VP M Venkaiah Naidu and NHRC Chief Justice HL Dattu (C) during the silver jubilee celebration at NHRC, in New Delhi on Monday —PTI

Naidu's comments come in the backdrop of India suspending talks with the foreign minister of Pakistan, scheduled to take place on the sidelines of the 73rd session of the United Nations General Assembly (UNGA) in New York last week. The

talks were suspended after reports of the killings of Kashmiri policemen and a BSF jawan emerged.

Naidu further said that no religion condones or encourages terror as a policy. "Some interpretations might be wrong here and there, but un-

fortunately, terror is ruling the roost in certain areas. India is bleeding with the pain of terror. The western countries did not realise this for long. Now, they have also become victims of the terror and they are also realising it," he added.

Lauding the efforts of the NHRC, Naidu said that the rights body went from 496 cases in 1993 to 79,612 cases in 2018. "The phenomenal range of activities of the Commission has been aimed at the protection of civil, political, economic, social, and cultural rights. It has directed its efforts towards the eradication of the abhorrent practices of bonded and child labour and manual scavenging, as well as protection of the rights of vulnerable sections," he said at the event, which saw the presence of dignitaries such as Justice HL Dattu and others.



## Naidu flags issue of Pak's cross-border terrorism

PTI

NEW DELHI, 1 OCTOBER

Vice President M Venkaiah Naidu said on Monday that the world must come together to fight against terrorism and urged the United Nations to come up with "strong, coded actions" to tackle terror, its sponsors and those who are funding and supporting it.

Naidu, in his address at an international conclave here, also noted that one of India's neighbours is "aiding and abetting" terrorism while talking about peace.

He made the veiled reference to Pakistan, while addressing a gathering of human rights leaders from several parts of the world.

"Terrorism is an enemy of humanity. Some elements are spreading it in the name of religion, but no religion talks about violence. India has suffered the pain. The West, when they became the victims of terrorism, realised the problem," he said. "In our region too, one of our neighbours is aiding, abetting, funding and training terrorists. And, (it) talks about peace. Terror and talks can't go together," Naidu said. In his 40-minute speech, the Vice President urged the world to "speak in one voice" to deal with terror globally. "The United Nations, at the earliest, should complete the deliberations (on terrorism) and come up with a strong, united, coded action to tackle terror, its sponsors and those who are funding or supporting it," he said.

"It is the way forward for peace, and for protection of rights of people," Naidu asserted.

The conclave has been organised by the National Human Rights Commission as part of its Silver Jubilee celebrations.

Foreign participants include senior officials from apex human rights bodies in Afghanistan, Nepal, Bangladesh and representatives from Scotland, Croatia and other countries.

Naidu also said that "misuse of provisions of human rights" is a matter of concern, as in recent times. "Some people, they kill others, destroy public property and then claim human rights violations. Is it right? It has to be curbed, terrorists, extremists, they have to be curbed. Human rights cannot be in mutually exclusive categories. One cannot transgress the rights of others," he said.





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# Naidu urges UN to tackle terror

AGE CORRESPONDENT  
with agency inputs  
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